

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.11.2021

**ORDER NO. 152 of 2021**

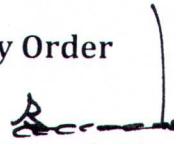
Hon'ble President is pleased to partially modify the roster order no. 126 of 2021 for **CESTAT, Allahabad** from **06.12.2021** to **08.12.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 06.12.2021 to 08.12.2021 Afternoon	Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Division Bench matter

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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Registrar